

Sr.Civil Judge and JMFC, Pavagada  
Sri.Hanumanthappa V  
Sr.Civil Judge and JMFC, Pavagada  
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 76/2019 (SUMMONS) IA/1/2019		V.Krishna Vs M/s Atria Solar Power	D.V.SHESHADRI
<b>AWAIT SUMMON/NOTICE</b>				
2	O.S. 43/2018 (SUMMONS)		Sri Venkatesh Vs Sri. Dasappa	S.Raghunathareddy KAR1032/92
<b>STEPS</b>				
3	R.A. 31/2020 (SUMMONS) IA/1/2020		Smt. Neela @ Neelaveni Vs K.Varadaraju	S.N.MURALIDHARA
<b>SUMMONS</b>				
4	R.A. 80/2018 (SUMMONS) IA/1/2018		Neelamma Vs Jayamma	M.NAGENDRAPPA
5	M.C. 33/2020 (NOTICE)		Chandra @ Chandrashekar Vs Kamamma	K.C.MARANAYAKA.
6	M.C. 34/2020 (NOTICE)		G.Ananda Vs Chaitra M	RAJANNA
7	M.C. 46/2020 (NOTICE)		Chandramohan Reddy Vs Smt. Pavithra	Shashi kiran C reddy
8	O.S. 24/2012 (HEARING)		D.N.Erappanayaka Vs D.Narasimhaiah	
9	EX 11/2019 (HEARING) IA/1/2019 IA/2/2019		Govinda Reddy Vs Venkataravanappa	S.R.VENKATARAMAREDDY
10	O.S. 37/2019 (HEARING)		Sri. Hanumantha Devaru (Anjaneyaswamy) Devasthanam, Vs G.Ramanjaneyalu	ADINARAYANA RAO
11	O.S. 60/2019 (HEARING)		T.A.Lingappa Vs Smt. B.N.Aruna	P.S.SHIVAKKUMAR
12	EX 44/2019 (HEARING)		M.G.Prathap Vs Reddyvari Pavan Kumar Reddy	Mahaboob Basha
13	M.C. 36/2020 (HEARING)		Vinay Kumar.V Vs H.Aruna	ADINARAYANA RAO
14	O.S. 8/2018 (EVIDENCE) IA/1/2018 IA/2/2018		H.Manjula Vs Munirama reddy M.S	D.Krishnappa
15	O.S. 27/2018 (EVIDENCE)		Gadri palaiah Vs	D.V.SHESHADRI

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Sr. No. Case Number

31 M.V.C. 720/2019  
(EVIDENCE)

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 29/2018 (EVIDENCE) IA/1/2018		M.Ramachandrappa Vs Narayanappa	M.NAGESH
17	O.S. 7/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Lokesh M Vs Lakshminarayanachari	L.BHARATHABHUSHANA
18	S.C. 24/2019 (EVIDENCE)		Kariyanna Vs Bande Anjinappa	S.N.MURALIDHARA
19	M.V.C. 145/2017 (ARGUMENTS)		Sri.Manjunatha Vs Sri.M.Ramappa	S.R.Ranganath
20	M.V.C. 395/2018 (ARGUMENTS)		Sanjeevareddy Vs Siddagangamma	L. Bharatha Bhushana
21	R.A. 25/2019 (ARGUMENTS) IA/1/2019		Krishnappa Vs Obanayaka	S.N.MURALIDHARA
22	R.A. 29/2019 (ARGUMENTS) IA/1/2019		Ramappa Vs Hanumantharayappa	D.R.RANGANATH
23	R.A. 53/2019 (ARGUMENTS)		Sanna Narasamma Vs Narasamma	D.R.RANGANATH
24	R.A. 96/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Govindababu Vs Smt. B.V. Meenakshi	M.BHAGAVANTHA
25	R.A. 99/2019 (ARGUMENTS) IA/1/2019		Akkalappa Vs Shivappa	M.BHAGAVANTHA
<b>ARGUMENTS</b>				
26	R.A. 13/2018 (ARGUMENTS) IA/1/2018		Chief Officer,T.M.C Vs T.R.Ramanjineya	S.R.VENKATARAMAREDDY
27	R.A. 31/2019 (ARGUMENTS) IA/1/2019		K.N.Subbarayappa Vs Anjinappa. Dead by LRs, his.	M.NAGENDRAPPA
28	M.C. 19/2020 (ORDERS)		Swathi . k Vs K.Hinneshi	Thimmaraju
29	O.S. 42/2017 (EVIDENCE) IA/1/2017		Sanjeevarayappa Vs Ugrappa	K.N.Jayaramu
30	O.S. 34/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Rajani kanth Vs Poolappa	P.V.YAGNANARAYANA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	M.V.C. 720/2019 (EVIDENCE)		Chikkanna Vs Lingappa	S.R.V Reddy
32	M.V.C. 851/2019 (EVIDENCE)		P.G.Ramesh Babu Vs Venkatachalapathi	Krishnasastri T S
33	O.S. 54/2019 (EVIDENCE) IA/1/2019		R.V.Subbalakshmi Vs Block Education Officer	Anjaneya
34	M.C. 61/2019 (EVIDENCE)		Manjunatha Vs Smt. V.G.Geetha	B.Narasimhappa
35	M.V.C. 1119/2019 (EVIDENCE)		Anusuyamma Vs Manjunatha	L.Bharatha Bhushana
36	M.V.C. 25/2020 (EVIDENCE)		Gopala.S Vs Digavanti Mahammad Rafi	P.N Nage Reddy
37	R.A. 36/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Padmakka Vs Lakshmidamma	VENKATESHAPPA
38	R.A. 20/2019 (ARGUMENTS) IA/1/2019		Sanjeevappa Vs Smt. Jayamma	M.BHAGAVANTHA
39	R.A. 56/2019 (ARGUMENTS)		L.Lakshminarayanappa Vs Shivaramappa Dead by LRs,	D.V.SHESHADRI
40	R.A. 106/2019 (ARGUMENTS) IA/1/2019		Bhagyamma Vs Nagalakshamma dead by LR's	D.V.SHESHADRI
<b>Cases listed below are adjourned due to Covid 19</b>				
41	R.A. 102/2019 (SUMMONS)	09-12-2020	Sannappa Vs Poojari Chuthappa	K.N.Jayaramu
42	M.C. 29/2020 (SUMMONS)	11-12-2020	B.R.Veeresh Vs Aruna	N.NAGENDRA REDDY
43	R.A. 87/2019 (NOTICE) IA/1/2019	11-12-2020	Eranagappa Vs Hanumantharayappa	M.NAGENDRAPPA
44	R.A. 17/2017 (ORDERS) IA/1/2017	11-12-2020	Sreerama reddy Vs Nagalakshamma	ADINARAYANA RAO
45	S.C. 10/2020 (SUMMONS)	14-12-2020	Ramachandra naik Vs Hanumantha naik	K.RAGHU
46	O.S. 56/2020 (SUMMONS) IA/1/2020	14-12-2020	Smt. P.S. Lakshamma Vs Smt. Narasamma	M.BHAGAVANTHA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	AIR.MISC. MVC 9/2019 (NOTICE)	14-12-2020	Umadevi @ Umakka Vs K.Ramachandrappa	a
48	EX 7/2018 (SUMMONS)	15-12-2020	Smt. Bheemakka Vs Arjaneyalu	Mehaboob Babu
49	M.V.C. 566/2020 (SUMMONS)	15-12-2020	N.P.Vinay Kumar Vs M.Shafiulla	D.Pandu Rangappa
50	R.A. 103/2019 (NOTICE) IA/1/2019	15-12-2020	M.D.Ekbal Sab Vs Sabeera Banu	ADINARAYANA RAO
51	M.V.C. 641/2020 (SUMMONS)	16-12-2020	Adilakshamma Vs Naveen Kumar E.	Mahaboob basha
52	AIR.MISC. MVC 13/2019 (NOTICE)	16-12-2020	Ramakrishnappa.K Vs Narasimhamurthy.D	a
53	M.V.C. 652/2020 (SUMMONS)	17-12-2020	J.Roopa Vs Devaraj G.N.	Mahaboob basha
54	AIR.MISC. MVC 11/2020 (NOTICE)	17-12-2020	Anupama Vs Ramanjinappa	a
55	O.S. 12/2010 (ORDERS)	17-12-2020	Shanthamma Vs Ramanjana Reddy	
56	M.C. 43/2020 (A.D.R.)	18-12-2020	Babu @ Kulayappa Vs Nil	M.NAGESH

**Pr.CIVIL JUDGE AND JMFC, PAVAGADA**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 217/2011 (EVIDENCE)		PAVAGADA.PS Vs SHIVA	
2	C.C. 214/2011 (ARGUMENTS)		PAVAGADA.PS Vs ANJNEYALU	
3	CrI.Misc. 403/2019 (ORDERS)		RAMANJINAPPA Vs The DEPUTY TAHSILDAR	L. Maruthi
4	C.C. 175/2012 (JUDGEMENT)		ARASIKER PS Vs NARASIMHAMURTHY	L. Maruthi
5	C.C. 14/2011 (NBW ISSUED)		ARASIKERE P.S Vs KRISHNAIAH	
6	CrI.Misc. 348/2019 (Paper publication draft)		Nagendra Vs The Deputy Tahasildar	Mallesha. A
<b>Cases listed below are adjourned due to Covid 19</b>				
7	CrI.Misc. 39/2019 (NOTICE)	<b>05-12-2020</b>	Venkatesh Naik Vs The Tahasildar	S.T.NARASIMHA
8	CrI.Misc. 73/2020 (NOTICE)	<b>05-12-2020</b>	Nagesh Vs The Tahasildar	Shashi kiran C reddy
9	CrI.Misc. 139/2020 (NOTICE)	<b>05-12-2020</b>	M Eranna Vs The Deputy Tahasildar	N.NAGENDRA REDDY
10	CrI.Misc. 164/2020 (NOTICE)	<b>05-12-2020</b>	A Eshwarappa Vs The Tahasildar	Ramesha
11	CrI.Misc. 165/2020 (NOTICE)	<b>05-12-2020</b>	A Eshwarappa Vs The Tahasildar	Ramesha
12	CrI.Misc. 80/2020 (EVIDENCE)	<b>05-12-2020</b>	Nagaraja K.C Vs The Deputy Tahasildar	M.NAGESH
13	CrI.Misc. 81/2020 (EVIDENCE)	<b>05-12-2020</b>	K.C Nagaraja Vs The Deputy Tahasildar	M.NAGESH
14	CrI.Misc. 82/2020 (EVIDENCE)	<b>05-12-2020</b>	K.C Nagaraja Vs The Deputy Tahasildar	M.NAGESH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Cri.Misc. 75/2020 (SUMMONS)	08-12-2020	Srinivasa M Vs The Tahasildar	S.T.NARASIMHA
16	C.C. 761/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Prakasha	APP
17	C.C. 762/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Venkatasubbarayudu	APP
18	C.C. 763/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Devananda	APP
19	C.C. 764/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Nagaraja	APP
20	C.C. 765/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Vinay	APP
21	C.C. 766/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Pramod Kumar	APP
22	C.C. 767/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Sanjigowda	APP
23	C.C. 768/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Ashwathappa	APP
24	C.C. 769/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Manjunatha	APP
25	C.C. 770/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Manjunatha	APP
26	C.C. 771/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Srikanth	APP
27	C.C. 772/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Manju	APP
28	Cri.Misc. 187/2020 (NOTICE) IA/1/2020	19-12-2020	Smt. Chandrakala Vs Sri. Shankarajah D.A.	Mr. SHASHIKIRAN.C. REDDY
29	C.C. 729/2018 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Ramappa	APP

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<b>02.45 PM to 05.45PM</b>				
1	O.S. 41/2018 (SUMMONS) IA/1/2018 IA/2/2018		Sri.Narasimhappa Vs K.Adinarayana	Muralikrishna
2	O.S. 131/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		Chandrashekar Vs Ankanna@poojari ankanna	N.NAGENDRA REDDY
3	O.S. 37/2020 (SUMMONS) IA/1/2020		P.B. Venkataswamy Vs Narayanamma	P.V.YAGNANARAYANA
4	O.S. 149/2020 (SUMMONS) IA/1/2020		Smt. Parvathamma Vs Smt. Lakshmidevi	R.T.Mallikarjunaiah
5	O.S. 239/2020 (SUMMONS) IA/1/2020 IA/2/2020		Gangeya K.P. Vs The chief officer	M.NAGENDRAPPA
6	EX 4/2003 (NOTICE)		Doddaramappa Vs I.Pathalingappa	SRI.M.N.ADVOCATE.
7	EX 50/2008 (NOTICE)		Banappa dead by Lrs Vs M.Abdul Rehaman dead by LRs	ANR
8	O.S. 197/2016 (NOTICE) IA/2/2016 IA/1/2016		SMT. NARASAMMA Vs RATNAKARA	N.NAGENDRA REDDY
9	O.S. 345/2015 (Await report)		Venkatesha Vs Seebanna	S.V.RAGHU
10	O.S. 306/2009 (EVIDENCE)		MOHAMMED SHAFIULLA Vs PRABHAKARA REDDY	
11	O.S. 467/2011 (EVIDENCE) IA/1/2011		P.D.MANJUNATHA NAYAKA Vs P.R.DHARMADANAYAKA	
12	FDP 5/2007 (OBJECTION)		A.D.Kadarappa Vs Maraiah	
13	EX 63/2009 (HEARING ON IA)		VENKATARAVANAPPA Vs N.V.CHANDRASHEKAR GUPTA	M.BHAGAVANTHA
14	FDP 1/2010 (NBW ISSUED)		Thimmanaik Vs ramanaik	

**11.00 AM to 02.00PM**

**Prl.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri. Jagadeesh Biserotti**  
**PRL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 27-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 333/2012 (EVIDENCE) IA/1/2012		RAMAMOHAN Vs PAPANNA	
16	O.S. 541/2012 (EVIDENCE)		PANDURANGAPPA Vs ANJANAPPA AND OTHERS	P.H.SUBRAMANYA
17	O.S. 503/2013 (EVIDENCE) IA/1/2013		B.RAMANJINEYA Vs NAGAMMA	Mahaboob Basha
18	O.S. 243/2016 (EVIDENCE) IA/1/2016		Siddappa Vs C.Borappa	M.BHAGAVANTHA
19	O.S. 289/2016 (EVIDENCE) IA/2/2016 IA/1/2016		V.C.Channakeshava Reddy Vs P.Venkataswamy	
20	O.S. 301/2016 (EVIDENCE)		Sannamallappa Vs Padajalappa	D.V.SHESHADRI
21	O.S. 417/2016 (EVIDENCE) IA/1/2016		Madava Vs Thippeswamy	L.R.LAKSHMAIAH
22	O.S. 155/2017 (EVIDENCE) IA/2/2017 IA/1/2017 IA/3/2017		Pakiramma Vs Pedda Bavaiah @ Kunti Bavaiah	M.NAGESH
23	O.S. 177/2017 (EVIDENCE)		Smt. Pakru Bee Vs Narasimhamurthy	Ramesha
24	O.S. 335/2017 (EVIDENCE) IA/1/2017		Subbanna Vs Venkatanarappa @ Venkatavarappa	N.R.BALAKRISHNA
25	O.S. 357/2017 (EVIDENCE) IA/1/2017		K.Borappa Vs B.Siddappa	L.R.LAKSHMAIAH
26	O.S. 361/2017 (EVIDENCE) IA/1/2017		Lingamma Vs Narayanappa	I.S.AKALAPPA
27	O.S. 109/2012 (ARGUMENTS) IA/2/2012 IA/1/2012		MANAM JAYARAMU Vs VENKATANARAYANAPPA	
28	O.S. 489/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA Vs SMT. MARAKKA	M.BHAGAVANTHA
29	O.S. 73/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Bheemakka Vs Rangamma	M.BHAGAVANTHA



Prl.CIVIL JUDGE AND JMFC, PAVAGADA  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 189/2020 (FIRST HEARING)		Sri. Erappa Vs Rangappa	S.T.NARASIMHA
31	O.S. 227/2020 (FIRST HEARING) IA/1/2020		Venkataramanappa Vs Eramma	M.V.Dayananda Sagar
32	EX 64/2009 (DEFENCE EVIDENCE)		CHINTHALAIAH Vs N.V.CHANDRASHEKAR GUPTA	M.BHAGAVANTHA
33	O.S. 469/2013 (DEFENCE EVIDENCE) IA/1/2013		T.PARAMESHWARAPPA Vs GUJJARAPPA	K.S.Nagaraju
34	O.S. 115/2015 (DEFENCE EVIDENCE) IA/1/2015		ERAMMA Vs D.THIMMAIAH	D.PANDU RANGAPPA
<b>Cases listed below are adjourned due to Covid 19</b>				
35	O.S. 111/2020 (SUMMONS)	07-01-2021	Besta Anjinappa Vs Shankara Naik	I.R.LAKSHMAIAH
36	FDP 17/2019 (NOTICE)	07-01-2021	Mulukalamma Vs Mariswamy	K.C.SUBBAYAPPA
37	EX 26/2020 (NOTICE)	07-01-2021	Uma Vs Sannayappa	H.A.Prabhakara Reddy
38	O.S. 17/2018 (EVIDENCE) IA/1/2018	07-01-2021	Alkalappa Vs Naganna	S.R.VENKATARAMAREDDY
39	O.S. 73/2018 (EVIDENCE) IA/1/2018	07-01-2021	Lakshma Naik Vs Keshya Naik	H.A.Prabhakara Reddy
40	O.S. 85/2018 (EVIDENCE) IA/1/2018	07-01-2021	R.Narasimhamurthy Vs Thimmappa	P.S.SHIVAKKUMAR
41	O.S. 233/2018 (EVIDENCE)	07-01-2021	Smt.Indramma Vs Vaddegulaganappa	Mahesh M
42	O.S. 289/2018 (EVIDENCE) IA/1/2018	07-01-2021	Chikkanarasaiah Vs Chandrashekhara Reddy	P.V.YAGNANARAYANA
43	O.S. 185/2019 (EVIDENCE) IA/1/2019	07-01-2021	Anjamma Vs B.H.Hanumantharaya	N.NAGENDRA REDDY
44	O.S. 197/2019 (EVIDENCE) IA/1/2019	07-01-2021	Yanjarappa Vs Smt. Marakka	SRLR.RANGANATHAPPA
45	O.S. 209/2019 (EVIDENCE)	07-01-2021	G.S.Nagaraju Vs Venkateshalu	I.S.AKALAPPA

**PrL.CIVIL JUDGE AND JMFC, PAVAGADA**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	O.S. 121/2020 (callon) IA/1/2020	07-01-2021	Lakshmaiah Vs Venkateshappa	I.R.LAKSHMAIAH
47	O.S. 129/2020 (callon) IA/1/2020	07-01-2021	Shivakumar Vs Nandeswarappa	I.S.AKALAPPA
48	O.S. 99/2017 (OBJECTION TO IA) IA/1/2017	07-01-2021	Subbarayanaik Vs Lakshamma	M.NAGENDRAPPA

**Prl.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri.Bharath Yogeesh Karagudari**  
**ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 27-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 214/2020 (SUMMONS)		Sannachithappa Vs J Chithappa	M.V.Dayananda Sagar
2	O.S. 242/2012 (Settlement)		T.R.DEVARAJ Vs G.GANGADHARA	
3	EX 31/2013 (Balance)		SMT. JYOTHI Vs RAGAHU	
4	O.S. 466/2014 (/0000) (Settlement) IA/1/2014 IA/2/2014		Chandana Vs V.N.Narayana	
5	O.S. 370/2009 (HEARING)		H.HANUMANTHARAYAPPA Vs HANUMANTHAPPA	PVY
6	O.S. 120/2016 (EVIDENCE) IA/1/2016		Lakshmamma Vs K.N.Narayana	ADINARAYANA RAO
<b>CROSS EXAMINATION OF DW</b>				
7	O.S. 264/2015 (EVIDENCE)		SMT. B.S.MEENAKSHI Vs B.S.SRINIVASAPPA	P.N. NAGENDRAREDDY
<b>FURTHER EVIDENCE FOR PLNTF</b>				
8	O.S. 78/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Hanumanthareddy Vs Chinnamallakka @ Mallakka	S.V.RAGHU
<b>PLNTF EVIDENCE</b>				
9	O.S. 188/2015 (EVIDENCE) IA/1/2015		SMT. LAKSHMINARASAMMA Vs SMT.ASHWATHAMMA	S.V.RAGHU
10	O.S. 205/2017 (EVIDENCE) IA/1/2017		Vijaya Bank Its manager Raghupathi Bhat Vs Peddaiah	Vignesh Shetty
11	O.S. 104/2017 (ARGUMENTS) IA/1/2017		Dharmanaik Vs Manaki Bai	SRI.R.RANGANATHAPPA
12	O.S. 252/2015 (ARGUMENTS) IA/1/2015		P. Shivashankarappa Vs Rangappa	P.S.SHIVAKKUMAR
13	O.S. 346/2018 (HEARING ON IA) IA/1/2018		Buden Sab Vs Buden Sab	ADINARAYANA RAO

Pr. CIVIL JUDGE AND JMFC, PAVAGADA  
Sri. Bharath Yogeesh Karagudari  
ADDL. CIVIL JUDGE AND JMFC  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 54/2019 (HEARING ON IA) IA/1/2019 IA/2/2019		Kaleemulla Vs Dr. M.H. Narayanappa	MURALI KRISHNA
<b>Cases listed below are adjourned due to Covid 19</b>				
15	O.S. 454/2015 (ORDER ON IA) IA/1/2015	30-11-2020	Anjinappa Vs Doddanna	M. BHAGAVANTHA
16	O.S. 42/2019 (EVIDENCE) IA/1/2019	02-12-2020	G.V. Manjunath Vs Bheemanna	I.R. LAKSHMAIAH
17	O.S. 32/2019 (EVIDENCE) IA/1/2019	04-12-2020	Durgappa Vs Hanumanthappa	S.T. NARASIMHA
18	O.S. 434/2015 (EVIDENCE) IA/1/2015	05-12-2020	Eranna Vs Ramareddy	N. NAGENDRA REDDY
19	O.S. 118/2019 (EVIDENCE) IA/1/2019	05-12-2020	R. Parvathamma Vs B. Hanumantharayappa	P.V. YAGNANARAYANA
20	EX 28/2015 (PROCLAMATION)	05-12-2020	B.P. BASAIAH Vs GUDDA MALLAPPA	I.R. LAKSHMAIAH
21	EX 37/2017 (OBJECTION TO IA)	05-12-2020	J. Somareddy Vs Shivakumar	G.C. MANJUNATHA
22	O.S. 238/2016 (EVIDENCE) IA/2/2016 IA/1/2016	07-12-2020	Honnadevi. MY. Vs Govindamma	N. NAGENDRA REDDY
23	O.S. 310/2019 (Settlement) IA/1/2019	08-12-2020	H. Thimmaraju Vs Vijayakumar	S. N. MURALIDHARA
24	O.S. 264/2016 (EVIDENCE) IA/1/2016	08-12-2020	G.R. Venkateshappa Vs T. Chowdappa	M. BHAGAVANTHA
25	O.S. 162/2019 (Settlement) IA/1/2019	09-12-2020	Kempamma Vs H. Manjula	I.S. AKALAPPA
26	O.S. 9/2017 (EVIDENCE) IA/2/2016 IA/1/2016	09-12-2020	P.U. Balachandra Das Vs Smt. Bhagyalakshamma	M. Bhagavantha
27	O.S. 40/2017 (EVIDENCE) IA/2/2017 IA/1/2017	10-12-2020	Yogesh Vs Narasamma	Ramesha
28	O.S. 52/2017 (EVIDENCE) IA/1/2017	11-12-2020	S. Naveen Kumar Vs Narasimhappa	I.R. LAKSHMAIAH

Pr. CIVIL JUDGE AND JMFC, PAVAGADA  
Sri. Bharath Yogeesh Karagudari  
ADDL. CIVIL JUDGE AND JMFC  
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 63/2014 (SUMMONS)		THIRUMANI P.S Vs B NARASIMHAPPA	
2	C.C. 320/2013 (JUDGEMENT)		Y.N.Hosakote P.S. Vs VENKATAMMA	
3	C.C. 256/2007 (NBW ISSUED)		Thirumani police Vs Yarappa	
4	C.C. 350/2007 (RE-ISSUE SUMMONS)		THIRUMANI P.S Vs Bhadarinatha	
5	C.C. 322/2013 (NBW ISSUED)		Y.N.Hosakote P.S. Vs VENUGOPAL	
6	P.C.R. 69/2020 (Sworn Statement)		Ragavendra Enterprises and Chits Vs K.S. Raghunatha	N.NAGENDRA REDDY
7	P.C.R. 70/2020 (Sworn Statement)		Subramanya K Vs E Satishakumar	N.NAGENDRA REDDY
<b>Cases listed below are adjourned due to Covid 19</b>				
8	C.C. 788/2015 (RE-ISSUE SUMMONS)	30-11-2020	STATE Vs UMESHA	
9	CrI.Misc. 106/2020 (Settlement)	07-12-2020	Nagendra Vs Deputy Tahasildhar	RAJANNA
10	C.C. 881/2018 (Settlement)	08-12-2020	Thirumani Police Station Vs Raju Naik	APP
11	C.C. 421/2019 (Settlement)	09-12-2020	Thirumani Police Station Vs Mallikarjuna	APP
12	CrI.Misc. 92/2020 (Settlement)	10-12-2020	Lokesh Reddy N Vs The Chief Officer.	N.NAGENDRA REDDY
13	CrI.Misc. 175/2020 (Paper puplication draft)	11-12-2020	Shankara Naik @ J. Shankara Naik Vs The Deputy Tahasildar	V.D.Venkataswamy
14	C.C. 83/2020 (SUMMONS)	14-12-2020	SRI RAGHAVENDRA ENTERPRISES AND CHITS Vs G. Nagabhusan	N.NAGENDRA REDDY